

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3505/252/HDB/2017
NAME OF THE COMPANY	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE PETITIONER(S)	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 Sangam.naresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Naresh Kumar Sangam learned counsel for the petitioner and he has complied with the objections raised by the Registry of NCLT and also ensure the notice served on the ROC. ROC is directed to furnish the report ~~positively~~ within two weeks. Post the case on 25.10.2017.



Member (Technical)



Member (Judicial)